

ITEM NO.7

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 46988/2019, in Criminal Appeal No(s). 333/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

GODHA SINGH

Respondent(s)

IA No. 46988/2019 - CLARIFICATION/DIRECTION)

Date : 03-01-2023 These matters were called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Tyagi, AOR
Mr. Sandeep Singh, Adv.
Mr. Prabhat Kumar Rai, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

The office report indicates that service of notice is complete
on sole respondent but none has entered appearance on his behalf.

Await records.

List again on 8.2.2023.

S.P.S. LALER
Registrar

MG